

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(46)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 03.10.2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/120/2016  
NAME OF THE PETITIONER(S) : S.K. Ganesan & 6 others  
NAME OF THE RESPONDENT(S) : M/s Eswar Rubber Products Private Limited & 8 others  
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

ANANT MERATHIA }  
RISHI SRINIVAS } Counselor  
P & P G



2) for KSR & Co. }  
M.K. Preetha } for  
petitioners 1 & 4



3) CIBI VISANU  
JERIN ASHER }  
Counselor  
ORDER includes



At request of both the parties, list this matter for hearing on 06.11.2019.

sd -  
(S.VIJAYARAGHAVAN)  
Member (Technical)

sd -  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)